

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 19, 2006

No. 1597 /DR(S)/2006

Sri **Jagdish Prasad-III**, Additional District & Sessions Judge, Siddharth Nagar to be Additional District & Sessions Judge/ Special Judge, Siddharth Nagar vice Sri Ramashraya Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Siddharth Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1598 /DR(S)/2006

Pursuant to Government Office Memo No. 5982/II-4-06-3(14)/76 dated 8.9.2006 Sri **Ramashraya Singh**, Special Judge/ Additional District & Sessions Judge, Siddharth Nagar is appointed/ posted as Presiding Officer, Nagar Mahapalika (Nagar Nigam) Tribunal, Lucknow.

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 225 / DR (S)/ 2006, Dated: Allahabad: September 19, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Nagar Vikas Vibhag, U.P.Shasan, Lucknow.
4. The Secretary, Niyukti Anubhag-4, U.P.Shasan, Lucknow with reference to Government Office Memo. No. 5982/II-4-06-3(14)/76 dated 8.9.2006.
5. The Mukhya Nagar Adhikari, Nagar Nigam, Lucknow.
6. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
10. The District & Sessions Judge, Siddharth Nagar.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their presents post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

11. Sri Ramashraya Singh, Special Judge/ Additional District & Sessions Judge, Siddharth Nagar.

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

12. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.

14. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
15. The Assistant Registrar(Budget), High Court, Allahabad.
16. The Section Officer (Confidential-B Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Siddharth Nagar.(Information available on E- mail).

BY ORDER OF THE COURT.

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR(SERVICES)